

Annexure - 5

Name of the corporate debtor: Reverse Logistics Company Private Limited

Date of commencement of liquidation:- 02/11/2021

List of stakeholders as on: 31/03/2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Department	Government	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Deputy Excise and Commissioner(ST), Gurugram(South), Excise and Taxation Deptt.	Govt of Haryana	09/02/2022	21,354,531	21,354,531	Unsecured	NA	NA	100	NA	NIL	NIL	NA	
2	Deputy Commissioner of Comml. Taxes (Audit) - 6.2, Divisional Goods and Service Taxes Office - 6, Bangalore	Govt of Karnataka	27/01/2022	4,305,697	4,305,697	Unsecured	NA	NA	100	NA	NIL	NIL	NA	
3	Commercial Tax Officer (Audit) - 6.7, Divisional Goods and Service Taxes Office - 6, Bangalore	Govt of Karnataka	24/01/2022	3,372,121	3,372,121	Unsecured	NA	NA	100	NA	NIL	NIL	NA	
4	Assistant Commissioner of Comml. Taxes (Audit) - 6.8, Divisional Goods and Service Taxes Office - 6, Bangalore	Govt of Karnataka	27/01/2022	240,170	240,170	Unsecured	NA	NA	100	NA	NIL	NIL	NA	

